

Central Administrative Tribunal
Principal Bench: New Delhi

C.P. No. 573/2001 In
O.A. No. 2440/2000

New Delhi this the 4th day of October, 2001

Hon'ble Mr. Justice B. Dikshit, Vice-Chairman (J)
Hon'ble Mr. V.K. Majotra, Member (A)

(16)

Shri Paldan,
Addl. Dy, Commissioner of Police,
Security, Vinay Marg,
New Delhi.

-Applicant

(By Advocate: Shri S.K. Sinha)

Versus

1. Shri Kamal Pandey
Union of India,
Through the Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Shri Ajay Raj Sharma,
Commissioner of Police,
Delhi Police, P.H.Q., ITO,
New Delhi.
3. Shri B.P. Mishra,
Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi.

-Respondents

ORDER (Oral)

By Mr. V.K. Majotra, Member (A)

Learned counsel of the applicant seeks and is allowed permission to withdraw the Contempt Petition. Accordingly, the C.P. is dismissed as withdrawn with liberty to file a fresh C.P, if so advised in accordance with law.

V.K. Majotra

(V.K. Majotra) 4.10.2001
Member (A)

B. Dikshit

(B. Dikshit)
Vice-Chairman (J)

CC.